

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 87/(MAH)/2015
CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 30.11.2016

NAME OF THE PARTIES: M/s. Cottonificio Honegger S.p.a.
through Board of Receivers
V/s.
M/s. Raymond Luxury Cottons Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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For the Petitioner -

- | | | | |
|----|----------------------------|---|----|
| 1. | Mr. Abhishek Swaroop, Adv. | } | AS |
| 2. | Ms. Shehal Dhukhle, Adv. | } | |

For Respondents:

- | | | | |
|----|-----------------------------|---|------|
| 1. | Mr. Arun Kathipala, Sr. adv | } | Hate |
| 2. | Mr. Anuj Berry, adv | } | |
| 3. | Mr. Anuj Bhasme, adv | } | |
| 4. | Mr. Malak Bhat, adv | } | |
| 5. | Mr. Gaurav Dugar, adv | } | |

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Order

CP No.87/397-398/ CLB/MB//MAH/2015

Arguments of the Respondent side, part-heard.

At request of the parties, list this matter for hearing on 23.1.2017 and 24.1.2017

sd/-

B.S.V. PRAKASH KUMAR

Member (Judicial)

sd/-

V. NALLASENAPATHY

Member (Technical)